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**By Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/4442 /A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Dr. Manash Baruah,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the 27<sup>th</sup> August, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your Memo No. JDC/302 dated 16.08.2019.

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to visit Manali in Himachal Pradesh via Delhi and return via Amritsar and Delhi, by availing LTC for the block period of 2018-2021 w.e.f. 04.10.2019 to 13.10.2019, by the shortest possible route, as per existing Rules.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/4443-4444A. dated 27/8/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.



**JT. REGISTRAR (VIGILANCE)**